

11



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/16	TP 168/17	Hearing	391 / 394	Deccan Structural Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Uday Shankar Asto 9482848179	Adv. for Petitioner	
2.)	Prema Hatti	ROC	

**ORDER**

Counsel for Petitioner is present. Smt. Prema Hatti appearing for Smt. M.R. Sinchana, Standing Counsel for ROC & R.D is present. She reported that, Petitioner Company has complied the objections raised by ROC. Heard them. Orders reserved.

  
Member (T)

  
Member (J)